

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 573 OF 2017 IN  
DFR NO. 2130 OF 2017**

**Dated: 4<sup>th</sup> January, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of :**

**M/s. Green Energy Association**

**...Appellant(s)**

**Vs.**

**Karnataka Electricity Regulatory Commission &Ors.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Aditya Singh

Counsel for the Respondent(s) : Ms. Pankhuri Bhardwaj for R-3

Mr. Sriranga S.

Mr. Sumana N

Ms. Pratiksha for R-2

Mr. Ashok Bannidinni for R-6

**ORDER**

List the matter on **08.01.2018.**

**(Justice N. K. Patil)  
Judicial Member**

*mk/suman*

**(I.J. Kapoor)  
Technical Member**